

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF R M BHUTHER AND COMPANY LIMITED

| RELEVANT PARTICULARS | | |
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| 1. | Name of corporate debtor | R M Bhuther And Company Limited |
| 2. | Date of incorporation of corporate debtor | 04/06/2001 |
| 3. | Authority under which corporate debtor is incorporated / registered | Registrar of Companies – Mumbai |
| 4. | Corporate Identity No. / Limited Liability Identification No. of corporate debtor | U45201MH2001PLC132232 |
| 5. | Address of the registered office and principal office (if any) of corporate debtor | 104 BAJAJ BHAWAN NARIMAN POINT, MUMBAI, Maharashtra, India, 400021. |
| 6. | Insolvency commencement date in respect of corporate debtor | 04.09.2025 |
| 7. | Estimated date of closure of insolvency resolution process | 03.03.2026 |
| 8. | Name and registration number of the insolvency professional acting as interim resolution professional | Gajesh Labhchand Jain- IBBI Regn No.: IBBI/IPA-001/IP-P01697/2019-2020/12588 |
| 9. | Address and e-mail of the interim resolution professional, as registered with the Board | D-501, Clifton Society, Raviraj Oberoi Marg, Shastri Nagar, Andheri (west), Mumbai 400053. Email: gajeshjain@gmail.com |
| 10. | Address and e-mail to be used for correspondence with the interim resolution professional | C-602, Remi Biz Court, Off Veera Desai Road, Azad Nagar, Andheri west, Mumbai -400053. Email: cirp.rmbhuther@gmail.com |
| 11. | Last date for submission of claims | 18.09.2025 |
| 12. | Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | Allottees under Real Estate Project. |
| 13. | Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | 1. Jitender Kothari - IBBI/IPA-001/IP-P00540/2017-2018/10965 2. Sachin Rajendra Singhvi- IBBI/IPA-001/IP P01289/2018-19/12066 3. Mr. Anil Vrijdas Rajkotia - IBBI/IPA-001/IP-P01045/2017-2018/11718 |
| 14. | (a) Relevant Forms and (b) Details of authorized representatives are available at: | Web link: - https://ibbi.gov.in/home/downloads 1. Jitender Kothari - IBBI/IPA-001/IP-P00540/2017-2018/10965 Address: 02, Orchid A Wing, Evershine Park Off Veera Desai Road Andheri West, Mumbai City, ,400053 Email: jitenderkothari@rediffmail.com Weblink: https://ibbi.gov.in/en/insolvency-professional/details?fieldid=MTk0NA%3D%3D 2. Sachin Rajendra Singhvi- IBBI/IPA-001/IP-P01289/2018-19/12066 Address: 450-451, Kewal Industrial Estate, Senapati Bapat Marg, Lower Parel, Mumbai City -400013 Email: sachin@mehtasinghvi.in Weblink: https://ibbi.gov.in/en/insolvency-professional/details?fieldid=MzIyNw%3D%3D |

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| | | 3. Mr. Anil Vrijdas Rajkotia IBBI/IPA-001/IP-P01045/2017-2018/11718 |
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| | Address: 501, Balkrishna CHS Tilak Road, Santacruz (West) Mumbai City, Maharashtra ,400054 Email: anilrajkotia@gmail.com Weblink: https://ibbi.gov.in/en/insolvency-professional/details?fieldid=NDY2OA%3D%3D |
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Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the R M Bhuther And Company Limited on 04.09.2025.

The creditors of R M Bhuther And Company Limited, are hereby called upon to submit their claims with proof on or before 18.09.2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class Allottees under Real Estate Project in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05.09.2025
Place: Mumbai

Gajesh Labhchand Jain
Interim Resolution Professional
IBBI Regn No.: IBBI/PA-001/IP-P-01697/2019 -2020/12588
AFA Validity: 31.12.2025